

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

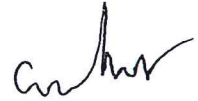
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCA/157/CAA/2017
NAME OF THE PETITIONER(S)	:	REAL IMAGE LLP
NAME OF THE RESPONDENT(S)	:	QUBE CINEMA TECHNOLOGIES PVT LTD
UNDER SECTION	:	391-394

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Applicant



ORDER

Counsel for the Applicant present. He is directed to make submission in writing. He prayed for time to file written submission. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)